

SUPREME COURT OF INDIA

Re: Proposal for transfer of Mr Justice P Sam Koshy, Judge, High Court of Chhattisgarh.

Mr Justice P Sam Koshy has sought his transfer out of the State of Chhattisgarh. Acceding to his request, on 05 July 2023 the Collegium proposed his transfer to the High Court of Madhya Pradesh.

Mr Justice Koshy has, however, requested for a transfer to any High Court other than the High Court of Madhya Pradesh.

Mr Justice Koshy has volunteered for a transfer out of Chhattisgarh. On reconsideration of the recommendation made by this Collegium yesterday, the Collegium resolves to recommend that he be transferred to the High Court for the State of Telangana, instead of the High Court of Madhya Pradesh.

The Collegium is recommending transfer of Mr Justice Koshy to the High Court of Telangana bearing in mind that this would enrich the composition of that High Court.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J

(Sanjiv Khanna), J

(B R Gavai), J

(Surya Kant), J

06 July, 2023.